

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/07/2017 AT 10.30 AM

PRESENT: SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/31/2017  
NAME OF THE PETITIONER(S) : M. MUTHUKARUPPAN  
NAME OF THE RESPONDENT(S) : MADRAS RACE CLUB  
UNDER SECTION : 97 OF COMPANIES ACT 2013

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

① PAVITRA VENKATESWARAN

PREETI MOHAN

Led by  
Sr. Counsel Mr. MURARI

For Respondent

② Ramanathan, Advocate.

For Petitioner.

**ORDER**

Counsel for both the parties present. Counsel for respondent submitted arguments in part. The matter is posted for further hearing. However, the Counsel for the Petitioner has sought time to seek fresh instructions from his client in relation to the third category of member who have not complied with the requirements for being the member of MRC and also to seek instructions in relation to the Chairman as proposed by the Respondent. Put up on 25.07.2107 at 10.30 A.M.

S. Vijayaraghavan  
(S. VIJAYARAGHAVAN)  
MEMBER (TECHNICAL)  
ghk

(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)